

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2300  
ANSWERED ON:24.08.2012  
REGULATORY MECHANISM IN DGCA  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether regulatory mechanism in Directorate General of Civil Aviation (DGCA) is on the verge of collapse/breakdown and the DGCA does not have an exclusive Chief Vigilance Cell (CVC) for monitoring the alleged illegal activities;
- (b) if so, the reaction of the Government thereto;
- (c) whether corrective steps have been taken by the Government for revamping the regulatory mechanism of DGCA and providing exclusive CVC; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF CIVIL AVIATION( SHRI AJIT SINGH )

- (a): No, Madam. The regulatory mechanism in Directorate General of Civil Aviation (DGCA) is working smoothly. DGCA has a Vigilance Section to undertake various corrective and preventive vigilance measures.
- (b) to (d): Do not arise.